

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 02 OF 2017

Dated: 22nd February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

TANGEDCO **....Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. **....Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Vallinayagam
Ms. S. Amali
Mr. R. Alamelu

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-2

ORDER

As agreed by the learned counsel for both parties, list the matter for hearing on 24-04-2019.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

Js/kt